settled with the hon. Minister. You have raised this in the form of such a big question and a big answer has come. You have asked for each person how many bottles are there, his name, his father's name and all that. If you want you may ask a question. You are asking such question in the Nation's Parliament.

श्री हरी सिंह : आप ने प्रश्न के सम्बन्ध में जो डायरेक्शन दी हैं, मैं उस से एग्री करता हूं लेकिन दिक्कत यह होती है कि जो लोग शुरू में एप्लाई करते हैं, उन को छोड कर दिया जाता है और जो बाद की एप्लीकेशनस होती है उन को कबूल कर लिया जाता है। "फर्स्ट-कम-फर्स्ट-सर्व्ड" का बैसिज बान्धन के लिए मैंने यह सवाल पूछा था।

मन्त्री जी ने अपने जवाब में कहा है कि अभी पी० डब्लू० डी० विभाग ने मिल्क-बूथ बना कर नहीं दिया है, लेकिन मेरी जानकारी में यह आया है कि जयदेव पार्क में मिल्क बूथ 4 महीने पहले बन कर तैयार हो गया था, लेकिन कृषि विभाग ने अभी तक उस पर मिल्क सप्लाई करना शुरू नहीं किया है—मैं जानना चाहता हूं—कि ऐसा क्यों हुआ ? दूसरा प्रश्न—कृषि विभाग ने मिल्क बूथ का बनवाना कब मन्जूर किया, क्या मन्जूर किए हुए काफी समय हो गया है .

अध्यक्ष महोदय : आप प्रश्न पूछिये। पहले ही कमी नहीं छोडी है, अब उस पर भाषण हो रहा है।

श्री हरी सिंह : अध्यक्ष महोदय, मैंने प्रश्न ही पूछें है।

प्रो० शेर सिंह : यह कहना कि 4 महीने पहले तैयार हो गये थे—गलत है। मैंने अभी सूचना ली है– वे हम को एक हफ्ते के अन्दर हैण्ड-ओवर कर देंगे, उस के बाद हम ने यह देख लिया है कि किन-किन को वहां से मिल्क सप्लाई होगा, एक हफ्ते तक उम्मीद है चालू हो जायेगा।

श्री हरी सिंह : मिल्क बूथ बनाना कब स्वीकार किया गया था तथा जब वह बनना शुरू हुआ, उस के बीच कृषि विभाग ने पी० डब्लू० डी० से क्यों नहीं पूछा कि यह बूथ कब तक बना कर दे रहे है।

प्रो० शेर सिंह पिछले वर्ष 65 बूथ बनाने के लिये पी० पी० डब्लू० डी० से कहा गया था। 22 इस हफ्ते तक तैयार हो जायेंगे, उन में से एक यह भी है, बाकी तैयार हो रहे है।

Protection of Vanishing Wild Life

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*306. SHRIMATI SAVITRI SHYAM:
SHRI NAWAL KISHORE SHARMA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether wild life is fast vanishing from the Indian Forests; and

(b) if so, the steps being taken or proposed to be taken by Government to protect the wild life?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Wild Life has been severely depleted.

(b) A statement is laid on the Table of the Sabha.

Statement

Steps taken to preserve Wild Life consist mainly of:—

(i) Establishment and effective protection of national parks and sanctuaries;

(ii) Restrictions on the export of wild animals and birds, dead or alive, or products thereof;

(iii) Wild Life (Protection) Act, 1972, has so far been extended to 20 States and Union Territories;

(iv) Setting up of wild life preservation wing in the States and Union Territories;

(v) Imparting of specialized training in Wild Life Management to personnel of the State and U.Ts. at the Forest Research Institute, Dehra Dun;

(vi) The launching of 'Project Tiger' under which 9 National Parks and Sanctuaries have been given special assistance for preserving the tiger, its prey and its habitate;

(vii) A Central Scheme for financial assistance to certain important Sanctuaries and National Parks in the country under which funds can be allotted for works of a non-recurring nature in these selected Parks/Sanctuaries, provided, the State Governments concerned are prepared to bear the recurrent expenditure;

(viii) There is also a scheme under which the Government of India is prepared to take over for central management certain sanctuaries for a limited number of years, with the approval of the State Governments concerned; and

(ix) Educating the general public in order to inculcate love for wild life.

श्रीमती सावित्री श्याम : अध्यक्ष महोदय, वनों की शोभा वन्य-जन्तुओं से है, लेकिन यह धीरे-धीरे समाप्त हो रही है। मैं जानना चाहती हूं कि यह कमी फीमेल पापुलेशन की कमी की वजह से आई है या मेल पापुलेशन की कमी की वजह से आई है या किसी शूटिंग के कारण या किसी डिजीज के कारण या फेमिली प्लानिंग के कारण आई है।

प्रो० शेर सिंह : कमी जो वाकया होती है, उस में नर और मादें का सवाल नहीं होता है, दोनों में ही कमी होती है तो भी कमी आबादी है, । जहां तक इस के कारणों का सम्बन्ध है मैंने अपने जवाब में उन का जिक्र किया है और उस के लिए स्टैप्स हम ले रहे हैं, उन का भी जिक्र किया है।

श्रीमती सावित्री श्याम अध्यक्ष महोदय, मेरा दूसरा प्रश्न उत्तर प्रदेश के नेशनल कैंबेट पार्क के संबंध में है। कुछ वर्ष हुए जब प० कमलापति त्रिपाठी उत्तर प्रदेश के मुख्य मंत्री थे, उस समय केन्द्रीय सरकार से एक स्पैशल रिक्वैस्ट की गई थी कि नेशनल कैंबेट पार्क को स्पेशल ग्रान्ट दी जाय। इस समय वहां हिरण भी बहुत मारे जाते है, जो वास्तव में जगलों की शोभा है। मैं जानना चाहती हूं कि उत्तर प्रदेश सरकार ने जिस स्पैशल ग्रान्ट के लिये प्रार्थना की थी, वह सरकार देने जा रही है या नहीं, यदि देने जा रही है तो कितनी धनराशि दी जायेगी।

प्रो० शेर सिंह हमारी "टाइगर प्राजेक्ट" योजना ने नेशनल कैंबेट पार्क को भी शामिल किया गया है तथा उस में सब प्रकार के वन्य-प्राणियों की रक्षा को शामिल किया गया है ताकि उस से हिरण तथा अन्य जीव-जन्तुओं की रक्षा हो सके।

श्रीमती सावित्री श्याम कुछ धन का अन्दाजा हो सकता है ?

प्रो० शेर सिंह उस में 4 करोड रुपया रखा गया है तथा उस में से 40 लाख या उस के आस-पास इस के लिये होगा। इस के लिए प्लान्ज बन रहे है।

SHRI BIRENDER SINGH RAO: Sir, in view of the important role played by private forests, pastures and common lands in the preservation of wild life, has the Government taken any steps to direct the State Governments to save them from the operation of the ceiling laws. If not, why?

PROF. SHER SINGH: I do not have information about private forests or

private lands where wild life is being preserved.

SHRI BIRENDER SINGH RAO: Have they not played any role?

AN HON. MEMBER: He does not know about it.

SHRI BIRENDER SINGH RAO: Government have acknowlodged it so many times officially that private forests and pastures and common lands have played a very important role. I cannot understand how the hon. Minister is denying any knowledge.

PROF. SHER SINGH: I do not have any definite information about how much private lands or forests are used for preserving wild life.

SHRI N. TOMBI SINGH: May I know whether Government are aware of the fact that there is a very rare variety of deer available only in Manipur in an apparent santuary—I call it apparent because it is not properly maintained—and if so, whether they are going to take special care to preserve this variety?

PROF. SHER SINGH: There is a programme in the States for running these sanctuaries. Where there are animals in respect of which there is danger of extinction, we have an Act passed last year, and that has been applied in Manipur also. After the application of that Act, I think we shall be able to preserve rare wild life. We are prepared to assist the State Government in the setting up or upkeep of their sanctuary.

SHRI INDRAJIT GUPTA: In spite of the Forest Department's obligation in this matter and the existence of legislation, is it not a fact that a considerable amount of illegal poaching and killing of wild animals is continuing, because, as you know, the export of certain skins and horns and so on has become a lucrative business? I would like to know specifically what steps Government are taking or have taken to see that this illegal poaching and killing is stopped or at least reduced to a minimum and that exemplary penalties are imposed on people who indulge in these things.

PROF. SHER SINGH: Last year, this House passed the Wild Life Protection Bill which has now become an Act and is now applied to 20 States and Union territories. It is only three or four States which have not yet adopted the resolution, namely, Assam, Jammu and Kashmir, Meghalaya and Nagaland. All other States have passed resolutions and this Act has become applicable in those States. The Act does provide that we cannot even export skins, horns etc. We have four or five schedules in the Act. In Schedule I and part II of Schedule II it has been provided that the animals or their skins or their products cannot be exported.

SHRI INDRAJIT GUPTA: I referred to the illegal activities. I know that there is an Act. The point is that despite this Act, illegal poaching and killing is going on. May I know whether any specific measures are being taken to see that this illegal poaching which often happens in collusion with a part of the Forest Administration is stopped?

PROF. SHER SINGH: The State Governments have been asked several times, and we have drawn their special attention to stop illegal poaching in various areas in the States and apply this Act.

श्री हुकम चन्द कछवाय : क्या यह बात सही है कि जो विदेशों से अतिथि हमारे यहां हैं इस देश में बहुत से ऐसे लोग हैं जो उन को जंगलों में ले जाकर उन से शिकार करवाते हैं और उन का शौक पूरा करवाते हैं ? क्या ऐसी शिकायतें आप को मिली हैं ? यदि मिली हैं तो आप ने अभी तक कितने ऐसे व्यक्तियों के खिलाफ कार्य-

वाही की है। मंत्री महोदय ने उत्तर में कहा कि 4 करोड़ रुपया खर्च करने वाले हैं तो यह कितने दिनों में खर्च होगा और सब से सख्त सजा दी जाय इस प्रकार की आप कोई प्रथा चालू करने वाले हैं या नहीं ?

प्रो० शेर सिंह 4 करोड़ रुपया जो टाइगर प्रोजेक्ट पर खर्च किया जायगा वह अगले पांच सालों में किया जायेगा। कुछ तो इस में भी होगा लेकिन पांच सालों में अधिक होगा। विदेशों में जो लोग आते हैं अब तो यह कानून यहां पर लागू हो गया है जिस के मुताबिक सिर्फ लाइसेंस ले कर ही कहीं पर कोई शूटिंग वगैरह कर सकता है। बाकी जो प्रोजेक्ट है उस में कुछ के बारे में बाहर ले जाने की अनुमति बिल्कुल नहीं है, कुछ के बारे में लाइसेंस ले सकते हैं।

SHRI PARIPOORNANAND PAINULI: In view of the fact that rare species of wild life are getting extinct while on the other hand the number of sanctuaries is being increased from one plan to another and rare species are not much available, may I know whether the Forest Department will take intensive measures to catch these rare animals and send them to the sanctuaries and special care is taken to protect them there?

PROF. SHER SINGH: The number of sanctuaries is increasing. State Governments are taking measures to protect wild life which is rare for which there is danger of their getting extinct. Steps are being taken about wild life protection under the Act that was passed last year.

SHRI PARIPOORNANAND PAINULI: My question about the steps taken to catch those animals which are getting extinct and sending them to the sanctuaries is not answered.

SHRI VASANT SATHE: The Royal Bengal Tiger wants to ask a question.

MR. SPEAKER: Shri Samar Guha.

SHRI SAMAR GUHA: In our country and in the world over, the Royal Bengal tiger is known for its beauty, valour and majesty. Is it a fact that it is getting extinct and is a vanishing species? Is it a fact that they can be counted in dozens only. If so, what steps Government are going to take to preserve it particularly in the Sunderabans area?

PROF. SHER SINGH: As I have already stated, 'Project Tiger' started operating recently with a provision of Rs. 4 crores in the next five or ten years. Sunderbans is also one of the 9 areas selected for the Project. There also there will be a provision of about Rs. 40 lakhs.

SHRI D. BASUMATARI: There is a rare and only species of its kind, I mean the Rhino, in Kaziranga. It appears in the papers from time to time that this precious species which is a foreign exchange earner is being killed by poachers. What steps have been taken by Government to protect it in Kaziranga?

PROF. SHER SINGH: My information is that in Kaziranga the population of Rhinos has increased from 400 to 650. So it is increasing, not decreasing. There has been some poaching, not so much in Assam but in Jaldapara sanctuary. There was information that about 29 or 30 rhinos were killed last year. About Kaziranga, I do not have information. But as I said, their number there has increased from 400 to 650 in a few years.

श्री मधु लिमये : जहां तक वन्य पशुओं के रक्षण का सवाल है मुझे उस में कोई मतभेद नहीं है। लेकिन मैं मंत्री महोदय से जानना चाहता हूं कि क्यों दक्षिण बिहार से कुछ चिट्ठियां मेरे पास आई हैं कि आप इस तरह की सैंक्चुअरी बनाते हैं तो उस के अंदर जो वनवासी और आदिवासी लोग रहते हैं उन को उजाड़ा जाता है, तो वन्य पशुओं

को बसाते समय वनवासियों को उखाड़ने का काम नहीं किया जायगा, इस के बारे में सरकार कुछ सोच रही है ?

प्रो० शेर सिंह : मैं अभी बिहार में बेतला पिछले दिनों गया था, वहां कुछ आदिवासी और ट्राइबल्स तथा दूसरे लोगों ने शिकायतें कीं कि उन के साथ कुछ ज्यादती होती है । उन को इजाजत नहीं होती वहां जंगल में जाने की और लकड़ी इत्यादि लाने की और उन की फसलें बरबाद होती हैं, उस के बारे में जो हमारा टाइगर प्रोजेक्ट है उस में भी 90 प्रतिशत जो उस पर खर्च होगा उस में लोगों को रोजगार मिलेगा जो वहां पास बसते हैं । उन की फसलों को और नुकसान हुआ तो उन को कम्पेन्सेट करेंगे और दूसरे भी काम देने की व्यवस्था पर हम विचार कर रहे हैं । इसलिए यह नहीं है कि वन्य पशुओं की रक्षा करते समय जो लोग जंगलों में रहते हैं उन का ध्यान नहीं रखते हैं । उन का विशेष रूप से ध्यान रखते हैं, और कोई नुकसान हो तो कम्पेन्सेट करेंगे, काम भी देंगे कोई आल्टरनेट ।

SHRI K. CHIKKALINGAIAH: Is it not a fact that some of the States, especially in Mysore, in their enthusiasm to distribute land among the landless, they have encroached upon the forests and have been cutting trees to accommodate them and, if so, is it not a fact that this amounts to encroaching upon the jurisdiction and the liberty of wild life?

PROF. SHER SINGH: Some States have been asking for land from forest areas. I do not have definite information as to how much area is going to be deforested in Mysore, but we have been writing to State Governments not to take lands from forests and to keep the percentage of forest lands to at least that much which is now there, if not increase the percentage as adopted by the resolution on forestry and forest policy. According to that policy, about 30 per cent land should be under forests. Even though that is not being implemented by the States we have been impressing upon the States not to ask for more lands from forest areas.

MR SPEAKER: Next question.

Recommendations of National Commission on Agriculture

*307. SHRI VASANT SATHE: Will the Minister of AGRICULTURE be pleased to state:

(a) the main recommendations of the National Commission on Agriculture on (i) production of quality seed of high yielding varieties of crops and hybrid varieties of cereals, and (ii) effective involvement of small and marginal farmers and landless labour in an integrated programme of rural development especially that of agriculture, animal husbandry, dairy and poultry; and

(b) the stage at which the consideration of the recommendations stands at present and the action taken so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). A statement is laid on the Table of the Sabha. [*Placed in Library. See* No. LT-5883/73.]

SHRI VASANT SATHE: Sir, in view of the statement laid on the Table of the House which runs to 49 pages, may I straightway request that a half-an-hour discussion be allowed on this, because no useful supplementary can be asked out of this statement which has been handed to us as the answer.

MR. SPEAKER: I think your question was very precise and they could have given a brief information. Instead, there seems to have been some brochure already and that has been supplied. When did you get it?